

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3339  
ANSWERED ON:24.08.2006  
HYDROCARBON VISION 2025  
Lagadapati Shri Rajagopal

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of India's Hydrocarbon Vision 2025;
- (b) the reasons for a tardy progress in networking with R&D centres around the world by the public sector oil companies to make this Hydrocarbon Vision a success;
- (c) the details of the R&D centres around the world with whom the oil PSUs have established network; and
- (d) the concrete steps taken by the Government to make Hydrocarbon Vision 2025 a success?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) The details of India's Hydrocarbon Vision 2025 is at Annexure-I.

(b) & (c) The knowledge base of the various R&D facilities already existing in the Government and the public sector oil companies are being networked with state of the art R&D Centres around the world. In this regard, MOUs have been signed between these institutes and institutions in Russia, Romania, Canada, Norway & the Republic of Korea, and talks are underway for finalization of such MOUs with institutions in United Kingdom, United States of America, China and Japan. Besides, Government to Government MOUs in this regard have been concluded with Turkey, Romania, United Kingdom, Republic of Korea and Venezuela. The Ministry has undertaken various measures to collaborate with the private sector through the industry organization of Petrofed.

(d) India is self-sufficient in the Refining sector and has also developed the requisite marketing infrastructure to meet the indigenous demand of petroleum products. The refining capacity is in excess of indigenous demand and surplus quantity is being exported. The indigenous production of crude oil has not kept pace with the growth in demand of petroleum products. However, the following measures have been taken to accelerate hydrocarbon exploration and production activities in the country to meet the growing demand:

1. Accelerate exploration activities through New Exploration Licensing Policy.
2. Enhancement of domestic production through Improved Oil Recovery (IOR)/ Enhanced Oil Recovery (EOR) techniques.
3. Fast track development of discoveries/ reserves for early commencement of production.
4. Use of stimulation techniques for increasing production from existing fields.
5. Acquisition of exploration acreages and producing properties abroad to bring equity oil.
6. Arresting decline from ageing fields.
7. Substitution of oil through use of non-conventional sources of energy such as biodiesel, ethanol, etc.

ANNEXURE-I

DETAILS OF INDIA'S HYDROCARBON VISION 2025 REFERRED TO IN REPLY OF PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3339 FOR ANSWER ON 24TH AUGUST, 2006

- (i) Focus on oil security through intensification of exploration efforts and to enhance domestic availability of oil and gas.
- (ii) Secure acreages in identified countries having high attractiveness for ensuring sustainable long term supplies.
- (iii) Pursue projects to meet the deficit in demand and supply of natural gas and facilitate availability of LNG.
- (iv) Maintain adequate levels of self-sufficiency in refining.

- (v) Establish adequate strategic storage of crude and petroleum products in different locations.
- (vi) Create additional infrastructure for distribution and marketing of oil and gas.
- (vii) Create hydrocarbon market for free and fair competition between public sector enterprises, private companies and other international players.
- (viii) Create a policy framework for cleaner and greener fuels.
- (ix) Rationale tariff and pricing policy to ensure qualitative and un-adulterated petroleum products to the consumers at reasonable prices.
- (x) Long-term fiscal policy to attract required investments in the hydrocarbon sector.
- (xi) Restructure the oil sector PSUs with the objective of enhancing shareholder value and disinvest in a phased manner in all the oil sector PSUs.
- (xii) Regulatory and legislative framework for providing oil/gas security for the country.